

**I. Notifications of the Ministry of Human Resource Development**

**II. Reports and Accounts (2008-09 and 2009-2010) of various Universities, NIT's, Navodaya Vidyalaya Samiti, IITs, IIMs Research Institutes, Engineering Institutes, Boards, Sarva Siksha Abhiyan and Councils and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESHWARI): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under Section 33 of the National Council for Teacher Education Act, 1993, along with delay statement on the Notifications:—

- (1) F. No. 51-1/2009/NCTE (N&S), dated the 26th July, 2010, publishing the National Council for Teacher Education (Recognition Norms and Procedure) Second Amendment Regulations, 2010.

[Placed in Library. See No. L.T. 4458/15/11]

- (2) No. F. 47-49/2009/NCTE/CDN (Pt.), dated the 20th August, 2010, regarding nomination of Chairperson of the Eastern Regional Committee, Bhubaneswar.

[Placed in Library. See No. L.T. 4458/15/11]

- (3) No. F. 47-49/2009/NCTE/CDN, dated the 25th August, 2010, regarding termination of Northern Regional Committee, Jaipur.

[Placed in Library. See No. L.T. 4459/15/11]

- (4) F. No. 51-3/2009/Pt./NCTE (N&S), dated the 25th August, 2010, publishing the National Council for Teacher Education (Guidelines for regulation of tuition fees and other fees chargeable by unaided teacher education institutions) Amendment Regulations, 2010.

[Placed in Library. See No. L.T. 4459/15/11]

- (5) F. No. 61-03/20/2010/NCTE (N&S), dated the 25th August, 2010, regarding minimum qualifications for a person to be eligible for appointment as teacher.

[Placed in Library. See No. L.T. 4458/15/11]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 24 of the All India Council of Technical Education Act, 1987:—

- (1) No. F. 37-3/Legal/2008, dated the 22nd February, 2010, repealing All India Council for Technical Education (Constitution and functions of National Board of Accreditation) Regulations, 2008.

[Placed in Library. See No. L.T. 4417/15/11]

- (2) No. F. 37-3/Legal/2010, dated the 6th-12th February, 2010, publishing the All India Council for Technical Education (Grant of Approvals for Technical Institutions) Regulations, 2010.

[Placed in Library. See No. L.T. 4416/15/11]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section (2) of Section 40 of the Indira Gandhi National Open University Act, 1985:—

- (1) No. IG/Admn. (G)/Ord.13/2005/1948, dated the 16th-22nd October, 2010, amending Clause 2.4 of the Ordinance on Research Degree Programmes of the Indira Gandhi National Open University.

[Placed in Library. See No. L.T. 4264/15/11]

- (2) No. 1G/Admn. (G) /Ord.5/2009/1978, dated the 6th- 12th November, 2010 regarding amendment to the Ordinance on Recognition of Examinations/Degrees of the University.

[Placed in Library. See No. L.T. 4460/15/11]

- (3) No. IG/Admn. (G)/Ord.9/2000/1998, dated the 27th November, 2010 to 3rd December, 2010, adding sub-clause (5) of Clause 9 of the Ordinance 9 on the Conduct of Examination and Evaluation of Student Performance of the Indira Gandhi National Open University.

[Placed in Library. See No. L.T. 4264/15/11]

II (i) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 30 and sub-section (5) of Section 31 of the Assam University Act, 1989:—

- (a) Seventeenth Annual Report of the Assam University, Silchar, for the year 2009-10.
  - (b) Annual Accounts of the Assam University, Silchar, for the year 2009-10 and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4447/15/11]

- (ii) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 13 and sub-section (3) of Section 13A of the Banaras Hindu University Act, 1915:—

- (a) Annual Report of the Banaras Hindu University, Varanasi, for the year 2009-10.
  - (b) Annual Accounts of the Banaras Hindu University, Varanasi, for the year 2009-10, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4448/15/11]

- (iii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) First Annual Report of the Central University of Karnataka, Gulbarga, for the year 2008-09.
- (b) Annual Accounts of the Central University of Karnataka, Gulbarga, for the year 2008-09 and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 4448/15/11]

- (ii) (a) Second Annual Report of the Central University of Karnataka, Gulbarga, for the year 2009-10.
- (b) Annual Accounts of the Central University of Karnataka, Gulbarga, for the year 2009-10, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4451/15/11]

- (iv) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
  - (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4254/15/11]

- (v) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 29 of the University of Hyderabad Act, 1974:—
  - (a) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2009-10 and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4056/15/11]

- (vi) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 29 of the Pondicherry University Act, 1985:—
  - (a) Twenty-fourth Annual Report of the Pondicherry University, Pondicherry, for the year 2009-10.

- (b) Review by Government on the working of the above University.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4130/15/11]

- (vii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Mizoram University Act, 2000:—
  - (a) Annual Report of the Mizoram University, Aizawl, for the year 2009-10.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4438/15/11]

- (viii) (1) A copy each (in English and Hindi) of the following papers, under Section 32 and 33 of the English and Foreign Languages University Act, 2006:—
  - (a) Annual Report of the English and Foreign Languages University, Hyderabad, for the year 2008-09.
  - (b) Annual Accounts of the English and Foreign Languages University, Hyderabad, for the year 2008-09 and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4256/15/11]

- (ix) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 34 of the Tripura University Act, 2006:—
  - (a) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for the year 2009-10, and the Audit Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4439/15/11]

- (x) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—

1. (a) Annual Report and Accounts of the National Institute of Technology, Jaipur, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4422/15/11]

2. (a) Fiftieth Annual Report of the National Institute of Technology, Durgapur, for the year 2009-10.

- (b) Fiftieth Annual Accounts of the National Institute of Technology, Durgapur, for the year 2009-10 and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4440/15/11]

3. (a) Annual Report and Accounts of the National Institute of Technology (formerly Regional Engineering College), Warangal, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4429/15/11]

4. (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, for the year 2007-08, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4421/15/11]

5. (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4420/15/11]

6. (a) Annual Report and Accounts of the National Institute of Technology, Agartala, for the year 2008-09, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4431/15/11]

7. (a) Annual Report and Accounts of the National Institute of Technology, Karnataka, Surathkal, Mangalore, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4452/15/11]

8. (a) Annual Report and Accounts of the National Institute of Technology, Calicut, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4443/15/11]

9. (a) Annual Report and Accounts of the National Institute of Technology, Rourkela, for the year 2009-10, together with the Audit Report.

- (b) Review by Government on the working of the above Institute.

- (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4441/15/11]

(xi) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia Islamia Act, 1988:—

- (a) Annual Report of the Jamia Millia Islamia (JMI), New Delhi, for the year 2009-10.
- (b) Annual Accounts of the Jamia Millia Islamia (JMI), New Delhi, for the year 2009-10 and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4455/15/11]

(xii) A copy each (in English and Hindi) of the following papers, under, under sub-section (3) of Section 31 of the Nagaland University Act, 1989:—

- (a) Fifteenth Annual Report of the Nagaland University, Kohima, for the year 2009-10.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4445/15/11]

(xiii) A copy each (in English and Hindi) of the following papers:—

- (1) (a) First Annual Report and Accounts of the Central University of Rajasthan, Ajmer, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 4446/15/11]

- (2) (a) First Annual Report of the Central University of Kashmir, Srinagar, for the year 2009-10.
- (b) Annual Accounts of the Central University of Kashmir, Srinagar, for the year 2009-10, and the Audit Report thereon.



- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. See No. L.T. 4454/15/11]

- (3) (a) Annual Report of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2009-10.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2009-10, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.

[Placed in Library. See No. L.T. 4418/15/11]

- (4) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, for the year 2008-09, together with the Audit Report.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 4457/15/11]

- (5) (a) Annual Accounts of the Indian Institute of Technology (IIT), Chennai, for the year 2009-10 and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 3924/15/11]

- (6) (a) Annual Report of the Indian Institute of Technology (IIT), Hyderabad, for the year 2009-10.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, for the year 2009-10, and Audit Report thereon,

under Sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) and (b) above.

[Placed in Library. See No. L.T. 4056/15/11]

- (7) (a) Annual Accounts of the Indian Institute of Technology (IIT), Kanpur, for the year 2009-10, and Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 4051/15/11]

- (8) (a) Annual Report of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2009-10.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 4545/15/11]

- (9) (a) Annual Accounts of the Indian Institute of Technology (IIT), Kharagpur, for the year 2009-10, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No. L.T. 4048/15/11]

- (10) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2009-10, together with the Audit Report on the Accounts .

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 4419/15/11]

- (11) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 4461/15/11]

- (12) (a) Thirty-sixth Annual Report of the North Eastern Hill University, Shillong, for the year 2009-10.

- (b) Annual Accounts of the North Eastern Hill University, Shillong, for the year 2009-10 and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 4450/15/11]

- (13) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Thiruvananthapuram, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 4432/15/11]

- (14) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Bhopal, for the year 2009-10.

- (b) Annual Accounts of the Indian Institute of Science Education and

Research (IISER), Bhopal, for the year 2009-10 and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) and (b) above.

[Placed in Library. See No. L.T. 3974/15/11]

- (15) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Pune, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 4424/15/11]

- (16) (a) Annual Report of the Indian Institute of Science (IISc), Bangalore, for the year 2009-10.
- (b) Annual Accounts of the Indian Institute of Science (IISc), Bangalore, for the year 2009-10 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) and (b) above.

[Placed in Library. See No. L.T. 4425/15/11]

- (17) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Bhopal, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reason for not laying the papers mentioned at (xvii) (a) above.

[Placed in Library. See No. L.T. 4436/15/11]

- (18) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology (NERIST), Itanagar, Arunachal Pradesh, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.

[Placed in Library. See No. L.T. 4437/15/11]

- (19) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Longowal, Punjab, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.

[Placed in Library. See No. L.T. 4435/15/11]

- (20) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chandigarh, for the year 2009-10, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reason for not laying the papers mentioned at (xx) (a) above.

[Placed in Library. See No. L.T. 4434/15/11]

- (21) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Kolkata, for the year

2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reason for not laying the papers mentioned at (xxi) (a) above.

[Placed in Library. See No. L.T. 4433/15/11]

(22) (a) Annual Report and Accounts of the Central Institute of Technology (CIT), Kokrajhar, Assam, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above.

[Placed in Library. See No. L.T. 4426/15/11]

(23) (a) Annual Report of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2009-10.

- (b) Annual Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2009-10, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) and (b) above.

[Placed in Library. See No. L.T. 4428/15/11]

(24) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for delay in laying the papers mentioned at (xxiv) (a) above.

[Placed in Library. See No. L.T. 4427/15/11]

(25) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2008-09, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxv) (a) above.

[Placed in Library. See No. L.T. 4456/15/11]

(26) (a) Annual Report and Accounts of the National Council of Rural Institutes (NCRI), Hyderabad, for the year 2009-10, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxvi) (a) above.

[Placed in Library. See No. L.T. 4263/15/11]

(27) (a) Annual Report and Accounts of the Primary Education Development Society of Kerala (PEDSK) in respect of the Sarva Shiksha Abhiyan, Kerala, for the year 2008-09, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxvii) (a) above.

[Placed in Library. See No. L.T. 4260/15/11]

(28) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, for the year 2008-09, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (xxviii) (a) above.

[Placed in Library. See No. L.T. 4431/15/11]

(29) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, U.T. Chandigarh, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 4430/15/11]

- (30) (a) Annual Report and Accounts of the Central Institute of Classical Tamil (CICT), Chennai, for the year 2009-10, together with the Audit Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxx) (a) above.

[Placed in Library. See No. L.T. 4253/15/11]

**I. Report and Accounts (2009-10) of NEPA Ltd., Nepanagar, Madhya Pradesh and related papers**

**II. Outcome budget (2011-12) of the Ministry of Heavy Industries and Public Enterprises**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (a) Sixty-third Annual Report and Accounts of the NEPA Limited, Nepanagar, Madhya Pradesh, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned (1) above.

[Placed in Library. See No. L.T. 4474/15/11]

- II. A copy (in English and Hindi) of the Outcome Budget, for the year 2011-12, in respect of the Department of Heavy Industry in the Ministry of Heavy Industries and Public Enterprises.

[Placed in Library. See No. L.T. 4475/15/11]

**Notifications of the Ministry of Health and Welfare**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND WELFARE (SHRI DINESH TRIVEDI): Sir, I lay on the Table, under Section 38 of the Drugs and Cosmetics Act, 1940, a